



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,10th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
THE CHIEF JUSTICE AND HONOURABLE MR.
JUSTICE S.SHYAM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WA/314/2017	GITANJALI BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MS.F BEGUM	GA, ASSAM MRS.R B BORA
2	PIL/14/2020	HIMADRI ADHIKARI BAKSHI AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, FOREST
3	Mat.App./13/2021	HIRON ROY Versus GAURI KANTA ROY	MR. S N KRISHNATRAYA	
4	PIL/30/2021	ABHIJIT SARMA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR G JHA MR. DITUL DAS MR P KUMAR	GA, ASSAM ASSTT.S.G.I.
5	WITH PIL/29/2021	ABHHIJIT SARMAH Versus UNION OF INDIA AND 6 ORS.	MS. S SARMA	GA, ASSAM MS SWARUPAMA CHATURVEDI (SC, NCPDR) ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 10/01/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
3)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
4)	MR. P PATHAK	03-01-2023	To	27-01-2023
5)	MR. R BORUAH	05-01-2023	To	11-01-2023
6)	MR. P C DEY	17-01-2023	To	18-01-2023
7)	MR. S SHARMA	09-01-2023	To	10-01-2023

8)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023
9)	MR. R K JAIN	09-01-2023	To	10-01-2023
10)	MR. I ALAM	09-01-2023	To	19-01-2023
11)	MS. S G BARUAH	09-01-2023	To	17-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,10th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING AND
ADDITIONAL HEARING CAUSE LIST DATED
02-01-2023 TO 03-03-2023 (RELATING TO
DIVISION BENCH-II), ALONG WITH THE
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)
RELATING TO FOREIGNER MATTER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/158/2023 B/O	ABDUL RASHID Versus THE UNION OF INDIA AND 5 ORS	MR N AHMED MR N ISLAM M M ZAMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
HEARING				
2	WP(C)/3218/2018	MUSSTT. RABIYA KHATUN AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR A A DEWAN MS. P PHUKAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/5939/2018	MAINUDDIN ANSARY Versus THE UNION OF INDIA AND 6 ORS.	MR S M ABDULLAH P MR. M HOQUE MR. MD S HOQUE MS. A BORUAH	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

LEAVE NOTE OF ADVOCATES FOR 10/01/2023

1)	MR. P KHATANAR	13-12-2022	To	08-02-2023
2)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
3)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
4)	MR. P PATHAK	03-01-2023	To	27-01-2023
5)	MR. R BORUAH	05-01-2023	To	11-01-2023
6)	MR. P C DEY	17-01-2023	To	18-01-2023

7)	MR. S SHARMA	09-01-2023	To	10-01-2023
8)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023
9)	MR. R K JAIN	09-01-2023	To	10-01-2023
10)	MR. I ALAM	09-01-2023	To	19-01-2023
11)	MS. S G BARUAH	09-01-2023	To	17-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday, 10th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/612/2022 FIXED	BIREN CHANDRA BORAH Versus BIJOYA CHOUDHURY AND ANR.	MR. S P CHOUDHURY MS B DEVI	SC, ELEM. EDU MR B KAUSHIK SC. ACCOUNTANT GENERAL SC, FINANCE DEPTT.
2	Cont.Cas(C)/712/2022 FIXED	JONESWARI ME SCHOOL Versus SURANJANA SENAPATI AND ANR	MR. M KHAN MR A K DAS J. AKTAR	SC, ELEM. EDU
3	Cont.Cas(C)/724/2022 FIXED	MANJU DEVI Versus P JIDUNG	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	SC, SEC. EDU. MR S M T CHISTIE
4	Cont.Cas(C)/728/2022 FIXED	CHANDRA MOHAN BARMAN Versus BIJOYA CHOUDHURY	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	SC, ELEM. EDU
5	Cont.Cas(C)/782/2022 FIXED	MD. AHEDUL HUSSAIN Versus BIJOYA CHOUDHURY AND 3 ORS	MS. A TALUKDAR S BORA	SC, SEC. EDU. MR S M T CHISTIE
6	WP(C)/6907/2022 FIXED	SHAHAJAHAN ALI KHAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, ELEM. EDU GA, ASSAM SC, SSA
7	WP(C)/8217/2022 FIXED	DEBEN DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. N ISLAM R KR DAS	SC, SEC. EDU.
8	WP(C)/8401/2022 FIXED	ABDUL MATLEB MAZUMDAR Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM MS C DAS	SC, SEC. EDU. GA, ASSAM
9	WP(C)/8445/2022 FIXED	BASHAB DAS AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. N HOSSAIN MR. N SARMA MR M MONDAL	SC, ELEM. EDU SC, SCERT, ASSAM
10	WP(C)/996/2022	BASHAB DAS AND 10 ORS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	MR. N HOSSAIN MR M MONDAL	SC, ELEM. EDU SC, SCERT, ASSAM

11	WP(C)/8456/2022 FIXED	SMT. THANGCHOLA NUNISA Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 2 ORS	MR H K SARMA MR. D THAOSEN	SC, NCHAC
12	Cont.Cas(C)/3/2023 FIXED	KHANDARKUR L P SCHOOL Versus DR. BIJOYA CHOUDHURY	MR. A R SIKDAR MD A ALI M M ZAMAN	SC, ELEM. EDU
13	Cont.Cas(C)/4/2023 FIXED	ABUL KALAM AZAD Versus DR. BIJOYA CHOUDHURY, IAS AND ANR	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, SEC. EDU.
14	Cont.Cas(C)/5/2023 FIXED	ABUL KALAM AZAD AND ANR Versus SMTI. SURANJANA SENAPATI, ACS	MR R S CHAUHAN MR. B HUSSAIN MR A HAQUE	SC, ELEM. EDU
15	Cont.Cas(C)/15/2023 B/O	SARAM DAS Versus BIJOYA CHOUDHURY AND ANR	MS. S B CHOUDHURY MR. S K DAS	
16	WP(C)/59/2023 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. R A CHOUDHURY	SC, HIGHER EDU GA, ASSAM
WITH				
17	WP(C)/7343/2017	JAKIR HUSSAIN Versus THE STATE OF ASSAM and 7 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.R A CHOUDHURY MR.J M SULAIMAN	GA, ASSAM MR.N J KHATANIAR(SC, HIGHER EDUCATION DEPT. (R - 1 & 2)) MR. U N CHATTRY (R-7) MR.S R BORUAH(GA, ASSAM (R - 3, 4 & 5)) MR. O LASKAR (R-7)

ADMISSION

18	WP(C)/3430/2021 FIXED	SOLEMAN ALI Versus THE STATE OF ASSAM AND 4 ORS	MR A ALI MD Y ALI	SC, ELEM. EDU MR H DAS (r-5) MR. B C DEKA (r-5)
19	WP(C)/4621/2021 FIXED	ANSARA BEGUM Versus THE STATE OF ASSAM AND 12 ORS.	MR. I C DEKA MR. N AHMED MR. K K TALUKDAR MR R A AHMED	GA, ASSAM SC, REVENUE SC, FINANCE SC, G U
20	WP(C)/4867/2021 FIXED	SAFIR UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. M ALI	SC, ELEM. EDU GA, ASSAM SC, AG MR A CHALIHA (SC, FINANCE)
21	WP(C)/2809/2022 B/O	RAMESH CHANDRA KHAKHLARI Versus THE STATE OF ASSAM AND 5 ORS.	MR. R P SARMAH MS S P CHETRY	SC, SEC. EDU. MR. P. BORGHAIN (r-5) MR. P MAHANTA (R-6) MR. R B GOHAIN (R-6) MR A KHARSOHUM (R-6)
22	WP(C)/4934/2022 FIXED	ARJUN SINGH (MINOR) AND 7 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. K A MAZUMDER MR A HAI	GA, ASSAM MR H GUPTA ASSTT.S.G.I. SC, NVS
23	WP(C)/5072/2022 FIXED	SAILENDRA CH. RAY AND 6 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MISS. M DAS MD. S ISLAM MR. M DEKA	SC, ELEM. EDU GA, ASSAM
24	WP(C)/7171/2022 FIXED	DR. BANABINA BRAHMA Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MR D KALITA MR. H R DAS	SC, HIGHER EDU SC, APSC MR. B CHOUDHURY, SC, BTC MR P BHARDWAJ (r-6) MR. M SARMA (R6)

ORDERS

25	Cont.Cas(C)/746/2015 B/O	PRODIP KUMAR CHUTIA Versus A.B. MD. EUNUS and 4 ORS.	MR.D BARUA MS.M SONOWAL MR.S BORTHAKUR	MR. D SAIKIA (R5) MR S M T CHISTIE (R5) MR S M T CHISTIE (R5) MR.M DUTTA(R-1) MR.K GOGOI(R-3) MR. A PHUKAN (R5) MR.D SAIKIA(Sr.Adv.)(R-3,4) MR.M C KAKOTI(R-1)
26	WP(C)/7889/2017 FIXED	DR. ANANYA CHUTIA Versus DIBRUGARH UNIVERSITY and 5 ORS.	MR.P J PHUKAN MR.H BARUAH	MR. R MAZUMDAR MR.M C DAS MR H BEZBARUA SC, DIB. UNIVERSITY
	WITH			
27	WP(C)/7030/2022	DR. DIMPLE DOLEY Versus THE DIBRUGARH UNIVERSITY AND 5 ORS	MR K BHUYAN MR N ISLAM MS. A KALITA	
28	Cont.Cas(C)/641/2019 B/O	PURAN CH. BORO @ PUNAR CH. BORO AND ANR. Versus PREETOM SAIKIA	MS. S B CHOUDHURY MS. R SULTANA	MR. D MOZUMDER MR S M T CHISTIE MR. D SAIKIA MR. B GOGOI MS. N PHUKAN MR P NAYAK MR. S BISWAS MR A CHALIHA
	WITH I.A.(Civil)/717/2022 in Cont.Cas(C)/641/2019	PURAN CH. BORO @ PUNAR CH. BORO AND ANR. Versus PREETOM SAIKIA	MS. S B CHOUDHURY	
29	Cont.Cas(C)/477/2021 B/O	SMTI. TAPASI NATH Versus (2) MS. MAMATA HOJAI, AES	MR. R K TALUKDAR MR. D BORAH MS. J RAJBONGSHI	MR. D SAIKIA (R-1) MR S M T CHISTIE
30	Review.Pet./78/2022 in WP(C)/1052/2022 (D/O), B/O	PRADIP KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR. J KALITA MR D KALITA	GA, ASSAM
31	Cont.Cas(C)/251/2022 FIXED	DIBRUGARH UNIVERSITY PENSIONERS ASSOCIATION AND ANR. Versus M.S. MANIVANNAN, IAS AND ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA	SC, HIGHER EDU MR. D SAIKIA MR. R GOSWAMI (R-2) MR. K GOGOI MS. M SAIKIA (R-2) MR S DAS MR P BORAH MS. P BORTHAKUR (R-2) SC, FINANCE
32	Cont.Cas(C)/507/2022 B/O	LOHORI DAS Versus MAMATA HOJAI	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER	
33	I.A.(Civil)/2891/2022 B/O in WP(C)/5871/2018	ON THE DEATH OF ARUN KUMAR ROUTRAY,HIS LEGAL HEIRS PADMABATI ROUTRAY Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K SARMA MR H J TAMULI	SC, HIGHER EDU MR. B CHAKRAVARTY MS D KALITA
	WITH WP(C)/5871/2018	ON THE DEATH OF ARUN KUMAR ROUTRAY,HIS LEGAL HEIRS Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K SARMA MR H J TAMULI MS N KALITA	SC, HIGHER EDU MR. B CHAKRAVARTY (R4)
34	WP(C)/3983/2022 B/O	FAZLUL HOQUE MONDAL Versus THE STATE OF ASSAM AND 5 ORS	MS. P ADHIKARI MR A K AZAD	SC, ELEM. EDU MR B GOGOI, SC, SSA, ASSAM (R-6)
35	WP(C)/5862/2022 B/O	ANIRUDDHA ADHIKARY Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM G UDDIN (r-7) MS. P ADHIKARI (r-7) MR A K AZAD (r-7)

	WITH I.A.(Civil)/3031/2022 in WP(C)/5862/2022	SHANKAR ADHIKARY Versus ANIRUDDHA ADHIKARY AND 6 ORS.	G UDDIN MS. P ADHIKARI MR A K AZAD	SC, SEC. EDU. GA, ASSAM
36	WP(C)/7151/2022 FIXED	BIPUL DAS Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR D KALITA MR. H R DAS	SC, HIGHER EDU
37	WP(C)/8110/2022 FIXED	GITANJALI MECH Versus THE STATE OF ASSAM AND 2 ORS	MR. M K BORO	SC, EDU
HEARING				
38	Review.Pet./150/2018 with WP(C)/61/2011(D/O), FIXED	PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM Versus ALL ASSAM RETIRED OFFICERS TEACHERS AND EMPLOYEES COMMITTEE AND 5 ORS	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI	MR. M K CHOUDHURY GA, ASSAM MR. A BARUAH
39	WITH Cont.Cas(C)/619/2016	ALL ASSAM RETIRED OFFICERS TEACHERS AND EMPLOYEES' COMMITTEE and ANR Versus VINOD KUMAR PIPERSENIA and 3 ORS	MS.N KAKOTY MR.M K CHOUDHURY MS.A CHOUDHURY MRP BHARDWAJ MR.T N SRINIVASAN	MR.D SAIKIAR-2 MR.S K MEDHI(R-4) MR.A DAS(R-4) MR.B GOGOI(R-2) MR.P NAYAK(R-2) MR.J DAS(R-4) MR.S DUTTA(R-4)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/01/2023

-

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
3)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
4)	MR. P PATHAK	03-01-2023	To	27-01-2023
5)	MR. R BORUAH	05-01-2023	To	11-01-2023
6)	MR. P C DEY	17-01-2023	To	18-01-2023
7)	MR. S SHARMA	09-01-2023	To	10-01-2023
8)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023
9)	MR. R K JAIN	09-01-2023	To	10-01-2023
10)	MR. I ALAM	09-01-2023	To	19-01-2023
11)	MS. S G BARUAH	09-01-2023	To	17-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,10th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 6

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING
CAUSELIST DATED 02-01-2023 TO
03-03-2023(RELATING TO SPECIAL
DIVISION BENCH),ALONG WITH THE
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO
REMAIN PRESENT WHILE TAKING MATTERS
OF THE HEARING CAUSELIST**

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
THE CHIEF JUSTICE AND HONOURABLE MR.
JUSTICE S.SHYAM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./91/2020 WITH LCR 4 FILES, P.B.-2, FIXED	MD. ABDUL NOOR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY MR. J M SULAIMAN	MR. U CHOUDHURY,LEGAL AID COUNSEL(R-2) PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 10/01/2023

-

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
3)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
4)	MR. P PATHAK	03-01-2023	To	27-01-2023
5)	MR. R BORUAH	05-01-2023	To	11-01-2023
6)	MR. P C DEY	17-01-2023	To	18-01-2023
7)	MR. S SHARMA	09-01-2023	To	10-01-2023
8)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023
9)	MR. R K JAIN	09-01-2023	To	10-01-2023
10)	MR. I ALAM	09-01-2023	To	19-01-2023
11)	MS. S G BARUAH	09-01-2023	To	17-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,10th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/8260/2022 FIXED	MD. ABDUL MATIN Versus THE STATE OF ASSAM AND 5 ORS	MR B CHANDA MR. M K SHARMA	GA, ASSAM SC, REVENUE
ADMISSION				
2	WP(C)/4775/2022 PART HEARD, FIXED	ABDUR ROUF AND 56 ORS Versus THE STATE OF ASSAMA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR J M SULAIMAN MS S DAS	GA, ASSAM SC, FOREST
3	WP(C)/5198/2014 FIXED	RAJ KISHOR KURMI Versus THE UNION OF INDIA and 3 ORS	MR.M J BARUAH	MR.S P CHOUDHURY ASSTT.S.G.I. SC, NIT
4	WP(C)/6045/2016 FIXED	O.N.G.C. CONTRACTUAL LABOUR UNION, SIVASAGAR Versus OIL and NATURAL GAS CORPORATION LIMITED and ANR.	MR.A DASGUPTA MR.B DAS MS.B DAS MRA KUNDU MR.R SARKAR	MR.G N SAHEWALLAR-1 MS..N K DEVI(R-1) MR.N A SINGH(R-1) ASSTT.S.G.I.
WITH				
5	WP(C)/1794/2022	CHENIRAM CHUTIA AND 84 ORS Versus THE UNION OF INDIA AND ANR	MR B BURAGOHAJIN MR J P KACHARI	MR. B K DAS (r-2) MRS. R DEVI ASSTT.S.G.I.
6	WP(C)/7343/2021 FIXED	CHALNGAIZUOL KHAWBUNG Versus THE UNION OF INDIA AND 3 ORS	MRS. R RONGMEI MR. R DHAR	MR. S K MEDHI (r-1,2) MR. U K GOSWAMI (C.G.C) MR. A L MANDAL (r-3,4) ASSTT.S.G.I.
HEARING				
7	WP(C)/2277/2010 FIXED	035090958CT/GD, RUBEN KALITA Versus THE UNION OF INDIA and ORS	MR.B CHOUDHURY	C.G.C. MR. A K DUTTA (R1 TO R5) MS.B SARMA ASSTT.S.G.I.

8	WP(C)/1826/2015 FIXED	MUKUL KALITA Versus THE UNION OF INDIA and 6 ORS	MR.A K PURKAYASTHA MR.A DAS MR.F A HASSAN	MS.N MODI(R-3to7) MS.M CHOUDHURY(R-3to7) MR.S DUTTA(R-3to7) MR.C SHARMA(R-3to7) MR.SIDHANT DUTTAR-3to7 ASSTT.S.G.I.
9	WP(C)/73/2017 FIXED	ASI OPR DADHI RAM NATH Versus THE STATE OF ASSAM and 4 ORS.	MR.J C NATH MR.N N UPADHYAYA MR.D BARUAH MR.R DHAR MR.S SHARMA MR.B KAKATI	GA, ASSAM
10	WP(C)/4314/2020 FIXED	MANOJ KUMAR Versus THE UNION OF INDIA AND 3 ORS	MR. S MUKTAR MR A N IQBAL	MR. S K MEDHI MR. A K DUTTA ASSTT.S.G.I.
11	WP(C)/5190/2020 FIXED	PURUSUTTAM BHAGAWATI Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	MR. A K BARUAH MR. D BORA MR. M DEY	SC, APDCL

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/01/2023

-

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
3)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
4)	MR. P PATHAK	03-01-2023	To	27-01-2023
5)	MR. R BORUAH	05-01-2023	To	11-01-2023
6)	MR. P C DEY	17-01-2023	To	18-01-2023
7)	MR. S SHARMA	09-01-2023	To	10-01-2023
8)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023
9)	MR. R K JAIN	09-01-2023	To	10-01-2023
10)	MR. I ALAM	09-01-2023	To	19-01-2023
11)	MS. S G BARUAH	09-01-2023	To	17-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,10th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-IV, FROM
ITEM NOS.1-65), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/3818/2022 FIXED	RAHIMA BIBI AND 3 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS SUSHMITA SENGUPTA MS A BORAH	PP, ASSAM
2	WP(C)/7601/2022 FIXED	DABUR INDIA LIMITED Versus UNION OF INDIA AND 5 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST ASSTT.S.G.I.
WITH				
3	WP(C)/7602/2022	M/S BRAHMAPUTRA CRACKER AND POLYMER LIMITED Versus UNION OF INDIA AND 5 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST ASSTT.S.G.I.
WITH				
4	WP(C)/7603/2022	NORTHERN AROMATICS LIMITED Versus UNION OF INDIA AND 5 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST MR H GUPTA ASSTT.S.G.I.
WITH				
5	WP(C)/7604/2022	PARKSONS PACKAGING LIMITED Versus UNION OF INDIA AND 3 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST ASSTT.S.G.I.
WITH				
6	WP(C)/7629/2022	ROSMERTA AUTOTECH PVT LTD Versus UNION OF INDIA AND 6 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST MR H GUPTA ASSTT.S.G.I.
WITH				
7	WP(C)/7630/2022	ROSMERTA SAFETY SYSTEMS PVT LTD (FORMERLY UTSAV SAFETY SYSTEMS PVT LTD) Versus UNION OF INDIA AND 5 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST MR H GUPTA ASSTT.S.G.I.
8	WP(C)/8210/2022 FIXED	HEMADHAR GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS D ANGANA	GA, ASSAM SC, REVENUE
9	WP(C)/8304/2022 FIXED	ZAHIRUL ISLAM SARKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS	GA, ASSAM

10	WP(C)/8460/2022 FIXED	MD SAHANUR ALI Versus GUWAHATI MUNICIPAL CORPORATION AND 4 ORS	MR. S P ROY MS. S KUMARI JYOTISH DAS	SC, GMC
ADMISSION				
11	WP(C)/6416/2022 FIXED	RANJIT KALITA Versus THE STATE OF ASSAM AND ORS.	MR. S K GOSWAMI MR. N BARMAN	GA, ASSAM SC, EXCISE DEPTT.
12	WP(C)/7897/2022 FIXED	M/S R K ENTERPRISES Versus COMMISSIONER OF CUSTOMS (PREVENTIVE) AND 3 ORS	MS R GANGAWAT	SC, CUSTOMS
13	WP(C)/7898/2022 FIXED	M/S SKS ENTERPRISES Versus COMMISSIONER OF CUSTOMS (PREVENTIVE) AND 3 ORS	MS R GANGAWAT	SC, CUSTOMS
14	WP(C)/8059/2022 FIXED	MD AYUB ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC. AGRI. DEPTT.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/01/2023

-

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
3)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
4)	MR. P PATHAK	03-01-2023	To	27-01-2023
5)	MR. R BORUAH	05-01-2023	To	11-01-2023
6)	MR. P C DEY	17-01-2023	To	18-01-2023
7)	MR. S SHARMA	09-01-2023	To	10-01-2023
8)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023
9)	MR. R K JAIN	09-01-2023	To	10-01-2023
10)	MR. I ALAM	09-01-2023	To	19-01-2023
11)	MS. S G BARUAH	09-01-2023	To	17-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,10th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-I(RSA AND RFA) AND SPECIAL LIST(SAO AND FAO)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 AB/82/2023	BANI KANTA CHUTIA Versus THE STATE OF ASSAM	MR. S MUNIR MR. I AHMED	PP, ASSAM
ADMISSION			
2 CRP(IO)/39/2018 FIXED	HAWA KHATUN Versus JAHAR UDDIN AND 8 ORS.	MR. K BHATTACHARJEE MS. P BHATTACHARYA MR. B TALUKDAR MR. D BANERJEE	MR. I H LASKAR (R3 TO 5) MR F U BARBHUIYA (R1 AND 2) MR J H LASKAR (R3 TO 5) MR. S H ZAMAN (R1 AND 2) MR. M S ALAM (R3 TO 5) MS S DAS (R1 AND 2)
BAIL HEARING (BA)			
3 Bail Appln./3344/2022 FIXED	ANOWAR HUSSAIN @ BIHARI Versus THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
4 Bail Appln./3542/2022 FIXED	LAKSHYA JYOTI BANGTHAI @ LAKHYAJYOTTI BANGTHAI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
5 Bail Appln./3549/2022 WITH OFFICE NOTE	FAKHRUL ISLAM Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.			
6 RSA/3/2023 B/O	DEEPA SARMA Versus SACHIN CHANDRA KAKATI AND 3 ORS.	MR. R ALI M KALITA MR M BORO	
ORDERS			
7 I.A.(Civil)/1994/2017 FIXED in MFA/297977/2017	EMPLOYEE'S STATE INSURANCE CORPORATION and ANR, Versus MR. SANDIP HAZARIKA and 2 ORS,	MR.K K NANDI MS.P KALITA	

WITH
MFA/297977/2017
(Filing Number)

EMPLOYEES STATE INSURANCE
CORPORATION and ANR
Versus
MR SANDIP HAZARIKA and 2 ORS

HEARING

8 RSA/151/2009
CAVT. NO. 857/2009
WITH LCR

ON THE DEATH OF KALIA KACHARI HIS
LEGAL HEIRS MAKANI BARO DAU
Versus
DALIMI GARO and ANR

MS.N MODI
MR.N KALITA
MR.S DUTTA(Sr,Adv.)
MR.S DUTTA
MR.C SHARMA
T GOSWAMI

S BARUAH
M K BORAH (R-1)
P P DAS
M HAZARIKA (R-1)

9 RSA/54/2010
WITH LCR

RINA MAZUMDER and 18 ORS,
Versus
DIPAK KUMAR MAZUMDAR and ORS

MR. S SARMA (r-1,2)
MR. J DEKA (r-1,2)
MR. T K BHUYAN (r-1,2)
MR. S K DEKA (r-1,2)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/01/2023

-

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
3)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
4)	MR. P PATHAK	03-01-2023	To	27-01-2023
5)	MR. R BORUAH	05-01-2023	To	11-01-2023
6)	MR. P C DEY	17-01-2023	To	18-01-2023
7)	MR. S SHARMA	09-01-2023	To	10-01-2023
8)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023
9)	MR. R K JAIN	09-01-2023	To	10-01-2023
10)	MR. I ALAM	09-01-2023	To	19-01-2023
11)	MS. S G BARUAH	09-01-2023	To	17-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,10th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.66-127), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./108/2023	ANJAN NATH Versus THE STATE OF ASSAM	MR. D BORA MR. N MAHAJAN	PP, ASSAM
ADMISSION			
2 WP(C)/3585/2019 FIXED	SHOHIDUR RAHMAN SK. Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
WITH			
3 WP(C)/3570/2019	M/S. ASSAM TRADE AGENCY Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
WITH			
4 WP(C)/3573/2019	DILIP BOTHRA Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
WITH			
5 WP(C)/3576/2019	ANUP KUMAR AGARWALA Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
WITH			
6 WP(C)/3596/2019	M/S. SAHA TRADERS Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
7 WP(C)/5662/2019 FIXED	PRASANTA KUMAR BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA MS. P CHUTIA	GA, ASSAM MR. S BORA SC, GMC SC, G M D A
8 WP(C)/5915/2019 FIXED	M/S. LION HEART CONSTRUCTION AND PROJECT (SUPPLY/ROAD CONSTRUCTION/BUILDING AND FINANCE ETC.) Versus THE STATE OF ASSAM AND 9 ORS.	MS. S B CHOUDHURY	SC, PNRD GA, ASSAM SC, AG
9 WP(C)/6008/2019 FIXED	BIMAL NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BARUAH	GA, ASSAM SC, REVENUE

10	WITH WP(C)/6140/2019	SABITRI NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BARUAH MR. A DAS	GA, ASSAM SC, REVENUE
11	WP(C)/308/2020 FIXED	BHASKAR BHATTACHARJEE Versus THE STATE OF ASSAM AND 3 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, FINANCE SC, WATER RESOURCE
12	WP(C)/2817/2021 FIXED	ON THE DEATH OF ALI MAHAMMAD BEPARI HIS LEGAL HEIRS MOMENA BIBI AND 9 ORS Versus M/S ORIENTAL INSURANCE CO LTD AND 2 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	MR. S K GOSWAMI (R2) MR. R SHARMA (R2)
13	WP(C)/3215/2021 CAVT. NO.04002/021, FIXED	TETELIGURI NAVAJYOTI MATASYAJIBI SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM AND 3 ORS.	MR. R PHUKAN	GA, ASSAM MR P BHARDWAJ FOR CAVEATOR
14	WITH WP(C)/3372/2021 CAVT. NO. 04002/021,	NO. 11 PART-5, KALONG NODI ANCHALIK MEEN SAMABAY SAMITY LTD. AND ANR. Versus THE STATE OF ASSAM AND 10 ORS.	MR. H. BURAGOHAJ MS A DEVI	GA, ASSAM MR P BHARDWAJ FOR CAVEATOR
15	WP(C)/3585/2021 FIXED	PURUSHOTTAM LALL BASUDEO AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. U J SAIKIA	GA, ASSAM MR R DHAR (SC, HANDLOOM, TEXTILE & SERICULTURE, R-1,3) MR. R BORPUJARI (SC, FINANCE, R-2)
16	WITH WP(C)/4125/2021	M/S KAMENG ENGINEERING Versus THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA	GA, ASSAM MR. P MAJUMDAR (R-4) SK S HOSSAIN (R-4) SC, HANDLOOM AND TEXTILE SC, FINANCE
17	WITH WP(C)/4126/2021	M/S MERO TRADERS Versus THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA	GA, ASSAM MR R DHAR MR. P MAJUMDAR (R-4) SK S HOSSAIN (R-4) SC, HANDLOOM AND TEXTILE SC, FINANCE
18	WITH WP(C)/4219/2021	M/S TRIBENI ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA	GA, ASSAM MR. P MAJUMDAR (R-4) SK S HOSSAIN (R-4) SC, HANDLOOM AND TEXTILE SC, FINANCE
19	WITH WP(C)/4220/2021	M/S JHURIA READYMADE CENTRE Versus THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA	GA, ASSAM MR. P MAJUMDAR (R-4) SK S HOSSAIN (R-4) SC, HANDLOOM AND TEXTILE SC, FINANCE
20	WITH WP(C)/4286/2021	M/S EASTERN AGRO MARKETING AGENCIES Versus THE STATE OF ASSAM AND 2 ORS	MR. U J SAIKIA	GA, ASSAM SC, HANDLOOM AND TEXTILE SC, FINANCE
21	WP(C)/5932/2021 WITH LCR, FIXED	BASANTI BALA DEVI Versus BASANTA KUMAR BAISHYA AND 4 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM MR. D SHARMA (R-1) MR. B D GOSWAMI (R-1) MR. J M GOGOI (R-1) SC, REVENUE

22	WITH WP(C)/6404/2021	SUBASH CHANDRA SAHA Versus BASANTA KUMAR BAISHYA AND 4 ORS.	MR. S K GHOSH MS F AHMED	GA, ASSAM MR. D SHARMA (R-1) MR. B D GOSWAMI (R-1) MR. J M GOGOI (R-1) SC, REVENUE
23	WITH WP(C)/6406/2021	PINAK MALAKAR Versus BASANTA KUMAR BAISHYA AND 4 ORS.	MR. S K GHOSH MS F AHMED	GA, ASSAM MR. D SHARMA (R-1) MR. B D GOSWAMI (R-1) MR. J M GOGOI (R-1) SC, REVENUE
24	WP(C)/1910/2022 FIXED	KRISHNA KANTA BHUYAN Versus THE STATE OF ASSAM AND 6 ORS	MR. B BARUAH LEGAL AID COUNSEL	GA, ASSAM MR GOPAL (r-4) MS. N UPADHYAY (r-7) MR. P DAS (r-7)
25	WP(C)/2300/2022 FIXED	KAMALA PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MR. R BARUAH S ALI MR. A IKBAL	GA, ASSAM MR. C K S BARUAH SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, C.G.C.
26	WP(C)/3743/2022 FIXED	MANJU ALI SK Versus THE STATE OF ASSAM AND 5 ORS	MR M RANA S I AKAND	SC, P AND R.D. GA, ASSAM SC, BTC
ORDERS				
27	WP(C)/1925/2009 FIXED	A INDU DEVI,B JITENDRA NATH SARMA,B HIMAKSHI SHARMA AND ANR. Versus THE STATE OF ASSAM AND ORS	MR.K P SARMA MR.H DAS	MS.M HAZARIKA GA, ASSAM MR. P K ROY MR.P K DEKA MR.J K PARAJULI MR. S K CHAKRABORTY MR.D SAIKIA MR.R SARMA MR.H DEKA MR.C K S BARUAH SC, GMC SC, G M D A MR.L K SHARMA MR.N RAJKHOWA MR.M BURAGOHAIN
	WITH I.A.(Civil)/1113/2019 in WP(C)/1925/2009	BALENDRA NATH SARMA Versus THE STATE OF ASSAM AND 41 ORS	MR H DAS	GA, ASSAM SC, REVENUE SC, GMC
28	WITH WP(C)/5689/2007	SRI JOYNATH SARMA AND ORS. Versus THE STATE OF ASSAM AND ORS.		MS.M HAZARIKA MR.S SAMARIA
29	WITH WP(C)/6512/2007	JOYANTH SARMA and ORS. Versus THE GOVT. OF ASSAM and ORS.	MR.P K DEKA MR.J K PARAJULI MR.N RAJKHOWA	GA, ASSAM SC, GMC
30	WITH WP(C)/2300/2010	JOYNATH SARMA and 30 ORS Versus THE STATE OF ASSAM AND ORS	MR.J K PARAJULI MR.C K S BARUAH MR.N RAJKHOWA	GA, ASSAM SC, GMC
31	WITH WP(C)/2872/2013	ON THE DEATH OF PETITIONER NO.1 RABINDRA NATH SARMA Versus THE STATE OF ASSAM AND 7 ORS	MR.B C DAS MR. P K ROY MR.J K PARAJULI MR. S K CHAKRABORTY MR.P K DEKA MR.D DAS MRS.N S PARAJULI MR.D M NATH	GA, ASSAM SC, REVENUE
32	Cont.Cas(C)/676/2019 FIXED	MONOWAR HUSSAIN Versus ARUNA RAJORI AND 2 ORS	MR. A WAHAB MR. M U MONDAL	

33	I.A.(Civil)/3063/2022 FIXED in WP(C)/2639/2014 WITH WP(C)/2639/2014	SMT. BULBULI BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHAMUAH MR. P K BHUYAN	GA, ASSAM SC, REVENUE
		SMT. BULBULI BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR.R SARMA MR.K K GOSWAMI MR. A CHAMUAH MR. P K BHUYAN MR.P BHUYAN MS.M PAUL MR. C P SHARMA	MR. R BORPUJARI (SC, REVENUE & DISASTER MANAGEMENT DEPT.) MR. N GOSWAMI (GA, ASSAM, R-2,3,4,5)
34	WITH Cont.Cas(C)/625/2016	SMT. BULBULI BORGHAIN Versus LAKHINANDAN SAHARIA	MR. A CHAMUAH MR.P K BHUYAN MR.C P SHARMA	MS. A VERMA MS U DAS
35	WITH WP(C)/2704/2017	BULBULI BORGHAIN Versus THE STATE OF ASSAM and 3 ORS.	MR. A CHAMUAH MR.P K BHUYAN MS.N DEKA MR.S D ROY MS.K BARPUJARI MR.C P SHARMA	GA, ASSAM
36	WP(C)/8449/2022 FIXED	M/S T AND T PROJECTS LTD Versus THE STATE OF MIZORAM AND 4 ORS	MR M Z AHMED MR. R HUSSAIN MR. A M DUTTA MR A A AHMED	GA, MIZORAM
HEARING				
37	WP(C)/6307/2022 FIXED	SUBHASH DAS AND 8 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM MS C DAS	MR. K GOGOI MR. K GOGOI ASSTT.S.G.I.
	WITH I.A.(Civil)/3481/2022 in WP(C)/6307/2022	THE GENERAL MANAGER (CONSTRUCTION), NORTH-EAST FRONTIER RAILWAYS Versus SUBHASH DAS AND 8 ORS.	MR. K GOGOI	MR. P MAHANTA MR. R B GOHAIN MS C DAS
STAY MATTERS				
38	WP(C)/4884/2020 FIXED	BAPOJITH LANGTHASA Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR D KALITA MR. D J DAS MR. D THAOSEN	SC, NCHAC SC, PWD

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/01/2023

-

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
3)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
4)	MR. P PATHAK	03-01-2023	To	27-01-2023
5)	MR. R BORUAH	05-01-2023	To	11-01-2023
6)	MR. P C DEY	17-01-2023	To	18-01-2023
7)	MR. S SHARMA	09-01-2023	To	10-01-2023
8)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023
9)	MR. R K JAIN	09-01-2023	To	10-01-2023
10)	MR. I ALAM	09-01-2023	To	19-01-2023
11)	MS. S G BARUAH	09-01-2023	To	17-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,10th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2022 TO 03-03-2023
(RELATING TO CRIMINAL BENCH(CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./109/2023	GAGAN BARMAN @ DHAN BARMAN @ BICKY BARMAN Versus THE STATE OF ASSAM	MS. A GOGOI	PP, ASSAM
2	Bail Appln./112/2023	ASATON NESSA@ACHATON NESSA AND ANR Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN MR. N UDDIN	PP, ASSAM
3	Bail Appln./115/2023	RAM NARESH Versus THE STATE OF ASSAM	MR SARFRAZ NAWAZ MR A RAZZAK	PP, ASSAM
4	Bail Appln./119/2023	ABU SAYED Versus THE STATE OF ASSAM	MR. A M AHMED P. GHOSH	PP, ASSAM
5	Bail Appln./120/2023	RUMI GOSWAMI Versus THE STATE OF ASSAM	MR S C DAS MR P BURAGOHAIN	PP, ASSAM
6	Bail Appln./122/2023	MD. JOHOR ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR D J DEKA	PP, ASSAM
7	Bail Appln./129/2023	MD FAJIR ALI Versus THE STATE OF ASSAM	MR M RANA MD. I AHMED MS J A SIDDIKA	PP, ASSAM
8	Bail Appln./130/2023	DEBANITA DEVI Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER	PP, ASSAM
MOTION				
9	Crl.Pet./20/2023	MUSTAFIZUR RAHMAN @ ABADUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A GANGULY MS. M ROY MR T CHHETRI	PP, ASSAM
10	Crl.Pet./23/2023	JENIFA KHATUN AND ANR Versus THE STATE OF ASSAM AND ANR	MD. A. RASHID MR. M HUSSAIN R I MONDAL	PP, ASSAM

11	AB/73/2023	FARUK ALI KHAN Versus THE STATE OF ASSAM	MR. H C SARMA MR. R SARMAH	PP, ASSAM
12	AB/75/2023	PRAMOD GOGOI @ PRAMUD GOGOI Versus THE STATE OF ASSAM	MR. L MOHAN MR. P GOGOI	PP, ASSAM
13	AB/77/2023	BABUL KUMAR LAHAN Versus THE STATE OF ASSAM	MR. B PATHAK MS. J GOGOI MS R BORAH MS M TIWARI	PP, ASSAM
14	AB/81/2023	ABED ALI AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
15	AB/83/2023	MUJAKIR AHMED Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
16	AB/84/2023	WILSON MUSHAHARY Versus THE STATE OF ASSAM	MS. J HAZARIKA MR M CHOUDHURY MR. P AHMED MR N RAY MR P J DAS	PP, ASSAM
17	AB/86/2023	JOYNAL ABEDIN@LAL HOSEN AND 2 ORS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
ADMISSION				
18	CRL.A(J)/8/2023	MD. RAMJAN SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
	WITH I.A.(CrI.)/17/2023 in CRL.A(J)/8/2023	MD. RAMJAN SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
BAIL HEARING (BA)				
19	Bail Appln./2166/2021 WITH LCR, FIXED	PRANAB DAS Versus THE UNION OF INDIA	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	SC, NCB
20	Bail Appln./3408/2022 FIXED	INDRAJIT DAS Versus THE STATE OF ASSAM .	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
21	Bail Appln./3467/2022 FIXED	ANUWAR HUSSAIN AND 3 ORS Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
22	Bail Appln./3553/2022 FIXED	PRANAB KUMAR GOSWAMI Versus THE STATE OF ASSAM	MR S C DAS MR P BURAGOHAIN	PP, ASSAM
23	Bail Appln./3558/2022 FIXED	JIBAN DAS Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
24	Bail Appln./3559/2022 FIXED	REJIA KHATUN AND ANR Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
25	Bail Appln./3600/2022 FIXED	KOUSTAV JYOTI KHANIKAR @ KOUSTAV KHANIKAR Versus THE STATE OF ASSAM	MR. A KHANIKAR R L CHUTIA	PP, ASSAM
26	Bail Appln./3632/2022 FIXED	HASMAT ALI AND 5 ORS. Versus THE STATE OF ASSAM	MR. A KADDUS	PP, ASSAM
27	Bail Appln./3646/2022 FIXED	SEKENDER ALI Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MS K BHATTACHARYYA	PP, ASSAM

28	Bail Appln./3679/2022 WITH OFFICE NOTE, FIXED	MD. SAMSULLAH KHAN AND ANR. Versus STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
29	Bail Appln./31/2023 FIXED.	MD. IMRAN HUSSAIN Versus THE STATE OF ASSAM	MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
30	Bail Appln./34/2023 FIXED.	NISHANT SHARMA Versus THE STATE OF ASSAM	MR. F A HASSAN MD. I HUSSAIN MD A RAHMAN	PP, ASSAM

BAIL HEARING

31	AB/3799/2021 FIXED	NUR ALAM @ MD NUR ALAM Versus THE STATE OF ASSAM	MR P KATAKI MR. I CHOUDHURY MR. I CHOUDHURY MS K BORAH MR R L CHUTIA	PP, ASSAM
32	AB/3932/2021 FIXED	AKRAM HAQUE @ AKARAM HAQUE Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA	PP, ASSAM
33	AB/989/2022 FIXED	INTAJUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
34	AB/2456/2022 FIXED	LABANYA PRASHAD MAZUMDAR Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
35	AB/2668/2022 FIXED	DEBAJIT GOGOI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
36	AB/2735/2022 FIXED	RANJAN BARMAN Versus THE STATE OF ASSAM	MR. R SARMA MR. N RAJBANGSHI MR. A H CHOUDHURY	PP, ASSAM
37	AB/2893/2022 FIXED	DHRUBAJYOTI BORA AND ANR Versus THE STATE OF ASSAM	MR. M K NEOG MR. M K DUTTA	PP, ASSAM
38	AB/3288/2022 FIXED	LAMBUDHAR PHUKAN Versus THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
39	AB/3571/2022 FIXED	NARESWAR TALUKDAR Versus THE STATE OF ASSAM	MR P DAS MR K J PATHAK MR P PRAWAR	PP, ASSAM
40	AB/3580/2022 FIXED	FAHMIDA CHOUDHURY Versus THE STATE OF ASSAM	MR. S C BISWAS MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
41	AB/3581/2022 FIXED	CHINMOY CHAKRABORTY AND ANR Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH	PP, ASSAM
42	AB/3611/2022 FIXED	BONGPI BEYPI @ RUPJILI BEYPI AND ANR Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	
43	AB/3663/2022 FIXED	RINTU KALITA @ RINKU KALITA Versus THE STATE OF ASSAM	MR A KALITA MR S DEKA	PP, ASSAM
44	AB/3676/2022 FIXED	MOUSUMI DEY AND ANR Versus STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
45	AB/3687/2022 FIXED	DIBYAJYOTI BORDOLOI Versus THE STATE OF ASSAM	MR G K DEKA MR C GOGOI MR. A M BARUAH	PP, ASSAM
46	AB/3713/2022 FIXED	SUJIT KONWAR Versus THE STATE OF ASSAM	MR. P K GOGOI MR J P KACHARI	PP, ASSAM
47	AB/3746/2022 FIXED	MD. RAHMAN ALI AND ANR Versus THE STATE OF ASSAM	MR. H NATH MR S BORTHAKUR MR. D GOGOI	PP, ASSAM

ORDERS

48 I.A.(CrI.)/15/2023
in CrI.A./5179/2022

JINTU SENSUWA @ JINTU SENSUA AND
ANR.

MS. P BORAH

PP, ASSAM

Versus

THE STATE OF ASSAM AND ANR.

WITH

CrI.A./5179/2022
(Filing Number)

JINTU SENSWA AND ANR

MS. P BORAH

Versus

THE STATE OF ASSAM (F)

WITH

I.A.(CrI.)/104/2023
(Filing Number)

JINTU SENSWA AND ANR

MS. P BORAH

Versus

THE STATE OF ASSAM (F)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/01/2023

-

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
3)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
4)	MR. P PATHAK	03-01-2023	To	27-01-2023
5)	MR. R BORUAH	05-01-2023	To	11-01-2023
6)	MR. P C DEY	17-01-2023	To	18-01-2023
7)	MR. S SHARMA	09-01-2023	To	10-01-2023
8)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023
9)	MR. R K JAIN	09-01-2023	To	10-01-2023
10)	MR. I ALAM	09-01-2023	To	19-01-2023
11)	MS. S G BARUAH	09-01-2023	To	17-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,10th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

**[THIS BENCH WILL SIT AT 10:30 AM AND
WILL RISE AS SOON AS THE DIVISION
BENCH COMPRISING OF HONOURABLE THE
CHIEF JUSTICE AND HONOURABLE MR.JUSTICE
S.SHYAM RISES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Cont.Cas(C)/312/2014	SMT. MANJU MAJUMDAR Versus AHMED HUSSAIN and ORS.	MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK	MR. D SAIKIA (R6) MR.P N GOSWAMI(R-1) MR.M AHMED(R-4) MR.N J KHATANIAR(R- 1) MR. B GOGOI (R6) MR.K K PARASAR(R- 3 & 5) MR P NAYAK (R6) MR.I KALITA(R-1) MR.B CHETRI(R- 3 & 5)
2	Cont.Cas(C)/517/2018	SRK METALS AND PLASTICS (PVT.) LTD. Versus SIDDHARTH SINGH AND 4 ORS.	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1-R5) MR. R R Gogoi (R1-R5)
3	Cont.Cas(C)/101/2019	GARY POLY INDUSTRIES AND ANR. Versus SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI MR. R R Gogoi
	WITH I.A.(Civil)/1196/2020 in Cont.Cas(C)/101/2019	GARG POLY INDUSTRIES AND ANR. Versus NARAYAN DAS AND 2 ORS.	MR D KHAN	

LEAVE NOTE OF ADVOCATES FOR 10/01/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
3)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
4)	MR. P PATHAK	03-01-2023	To	27-01-2023
5)	MR. R BORUAH	05-01-2023	To	11-01-2023
6)	MR. P C DEY	17-01-2023	To	18-01-2023
7)	MR. S SHARMA	09-01-2023	To	10-01-2023
8)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023
9)	MR. R K JAIN	09-01-2023	To	10-01-2023
10)	MR. I ALAM	09-01-2023	To	19-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,10th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

**[THIS BENCH WILL SIT AT 10:30 AM AND
WILL RISE AS SOON AS THE DIVISION
BENCH COMPRISING OF HONOURABLE THE
CHIEF JUSTICE AND HONOURABLE MR.JUSTICE
S.SHYAM RISES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

ORDERS

1	I.A.(Civil)/703/2022 in MACApp./16666/2018	MD SAMED ALI Versus SRI RAJENDRA PRASAD SARMAH AND 2 ORS	MR. A K GUPTA MR H J TAMULI MR D KALITA	MR T KALITA MR. A KAKATI
---	---	--	---	-----------------------------

WITH
MACApp./16666/2018
(Filing Number)

MD SAMED ALI
Versus
SRI RAJENDRA PRASAD SARMAH AND 2
ORS

2	I.A.(Civil)/2468/2022 in MACApp./9253/2022	ABHIJIT KR. SONOWAL Versus SMTI. RENU GOGOI AND 3 ORS.	MR. M AHMED MR. I H SAIKIA MR. B BORAH MR. K KALITA R K HAJONG	
---	---	---	--	--

WITH
MACApp./9253/2022
(Filing Number)

ABHIJIT KR. SONOWAL
Versus
RENU GOGOI AND 3 ORS. E

LEAVE NOTE OF ADVOCATES FOR 10/01/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
3)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
4)	MR. P PATHAK	03-01-2023	To	27-01-2023
5)	MR. R BORUAH	05-01-2023	To	11-01-2023
6)	MR. P C DEY	17-01-2023	To	18-01-2023
7)	MR. S SHARMA	09-01-2023	To	10-01-2023
8)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023
9)	MR. R K JAIN	09-01-2023	To	10-01-2023
10)	MR. I ALAM	09-01-2023	To	19-01-2023
11)	MS. S G BARUAH	09-01-2023	To	17-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,10th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2022 TO 03-03-2023
(RELATING TO CRIMINAL BENCH(CRL.APP.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./110/2023	CH. LUNKHOLAL MATE Versus THE STATE OF ASSAM	MR. B CHETRI MS. A. MEDHI	PP, ASSAM
2	Bail Appln./111/2023	ABDUL MAZID AND ANR Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
3	Bail Appln./113/2023	HIREN DAS AND 2 ORS Versus THE STATE OF ASSAM	MR. T K MISRA MR. N BHARADWAJ	PP, ASSAM
4	Bail Appln./114/2023	SALAM UDDIN MAZUMDER Versus THE STATE OF ASSAM	MR. S C BISWAS MR F A LASKAR	PP, ASSAM
5	Bail Appln./116/2023	JALIL MIR ALI@JALIL MIR Versus THE STATE OF ASSAM	MR. S K DAS MR R KARIM	PP, ASSAM
6	Bail Appln./117/2023	HUSSAIN AHMED Versus THE STATE OF ASSAM	MR U S BORGHAIN MR. A BARUAH	PP, ASSAM
7	Bail Appln./118/2023	MOHIBUL RAHMAN @ LOVLU Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
8	Bail Appln./121/2023	BASUDEV MANDAL@PRASENJIT@BHASHADEV MONDAL Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
9	Bail Appln./123/2023	KAUSHIK BORO Versus THE STATE OF ASSAM AND ANR	MR A K AZAD MR M HOQUE MR. R A CHOUDHURY MS S DEVI	PP, ASSAM
10	Bail Appln./126/2023	SHAHINUR RAHMAN@SHAHNUR SK Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
11	Bail Appln./127/2023	TARA MIYA Versus THE STATE OF ASSAM	MR D MEDHI	PP, ASSAM

12	Bail Appln./128/2023	MD HAZARAT ALI Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
<u>MOTION</u>				
13	CrI.Pet./16/2023	WINMARK SPORTS PVT LTD Versus NABAJIT PHUKAN AND ANR	MR. S C BISWAS MR. B CHOWDHURY MR M REJA MS. J GHOSH	
14	CrI.Pet./17/2023	MD INTAZUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR A K AHMED MR. T K MISRA MR. P K MUNIR	PP, ASSAM
15	CrI.Pet./24/2023	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR S DAS MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
16	AB/74/2023	AZAD ALI Versus THE STATE OF ASSAM	MR. B BURAGOHAIN	PP, ASSAM
17	AB/79/2023	DHAN DEKA Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
18	Bail Appln./2594/2022 WITH OFFICE NOTE, LCR FILES, FIXED	UTPAL DAS Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
19	Bail Appln./2740/2022 WITH LCR, FIXED	GOLJAR UDDIN AHMED @ RAJU AND ANR Versus THE STATE OF ASSAM	MR S DAS MR. H A SARKAR	PP, ASSAM
20	Bail Appln./2934/2022 FIXED	ASHOK KUMAR Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
21	Bail Appln./3181/2022 FIXED	ABDUL KARIM BEPARI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
22	Bail Appln./3265/2022 WITH LCR, FIXED	SUJIT DAS AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. L MOHAN MR. P GOGOI	PP, ASSAM
23	Bail Appln./3349/2022 WITH OFFICE NOTE, LCR FILES, FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
24	Bail Appln./3458/2022 FIXED.	BIVEKANANDA TAID Versus THE STATE OF ASSAM	MR A TEWARI MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA MS. B SARMAH	PP, ASSAM
25	Bail Appln./3487/2022 FIXED	TANJUL HOQUE AND ANR Versus THE STATE OF ASSAM	CHITRALEKHA HAZARIKA MR. A A R KARIM MR. A DEB	PP, ASSAM
26	Bail Appln./3492/2022 FIXED	MD. ABDUL JABBAR Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
27	Bail Appln./3501/2022 WITH OFFICE NOTE, FIXED	AMINUR ISLAM@AMINUR ISLAM Versus THE STATE OF ASSAM	MR. R ISLAM	PP, ASSAM
28	Bail Appln./3531/2022 WITH OFFICE NOTE, FIXED	SWAPAN KUMAR SINGHA . Versus THE NARCOTIC CONTROL BUREAU	MR U S BORGHAIN MR. M G SINGH	SC, NCB
29	Bail Appln./3561/2022 WITH OFFICE NOTE, FIXED	SHILA Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
30	Bail Appln./3562/2022 FIXED.	DHIRAJ NAMASUDRA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MS M ZOMUANPUII MS. D BRAHMA	PP, ASSAM

31	Bail Appln./3612/2022 WITH OFFICE NOTE, FIXED	SHEK FORID IKBAL Versus THE STATE OF ASSAM	MR. J LASKAR MR R DAS	PP, ASSAM
32	Bail Appln./3614/2022 WITH OFFICE NOTE, FIXED	JOYDEEP DAS Versus THE STATE OF ASSAM	MR. J LASKAR MR R DAS	PP, ASSAM
33	Bail Appln./3629/2022 WITH LCR, FIXED	PARTHA PROTIM DAS Versus THE STATE OF ASSAM	MR G SAIKIA MR. D BARUAH MS. A GOGOI	PP, ASSAM
34	Bail Appln./3659/2022 FIXED.	PRASHANT KATOWAL Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. N UPADHYAY	MR. SURAJIT DAS MR S T ADNAN PP, ASSAM
35	Bail Appln./3662/2022 FIXED	HIRANYA SAHARIA Versus THE STATE OF ASSAM	MR. N K KALITA MR. S DUTTA	PP, ASSAM
36	Bail Appln./3682/2022 FIXED	NAJAR ALI Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
37	Bail Appln./7/2023 FIXED	SHYAMAL CHANDRA BISWAS Versus THE STATE OF ASSAM	MR. U J SAIKIA MR. N NATH	PP, ASSAM
38	Bail Appln./11/2023 FIXED	DHARITRI SARMA @ DHANU Versus THE STATE OF ASSAM	MR S BORTHAKUR MR SAURADEEP DEY	PP, ASSAM
39	Bail Appln./14/2023 WITH OFFICE NOTE, FIXED	TANMOY DAS @ RAJ Versus THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM
<u>BAIL HEARING</u>				
40	AB/2175/2022 FIXED	FAKARUDDIN AHMED @ TUTU Versus THE STATE OF ASSAM	MR. A Y CHOUDHURY MR. T A CHOUDHURY	PP, ASSAM
41	AB/2460/2022 FIXED	SANU LOHAR @ SONU LOHAR Versus THE STATE OF ASSAM	MR. R A CHOUDHURY	PP, ASSAM
42	AB/2536/2022 FIXED	GULSON AHMED @ GULSON AHMED BORBHUIYAN Versus THE STATE OF ASSAM	MR J C GOGOI	PP, ASSAM
43	AB/2684/2022 FIXED	AZAD HUSSAIN LASHKAR Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR K J SAIKIA	PP, ASSAM
44	AB/2776/2022 FIXED	HURMUJ ALI Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
45	AB/2788/2022 FIXED	PANKAJ KUMAR Versus THE STATE OF ASSAM	MR. T DEURI MS T WAPANGLA	PP, ASSAM
46	AB/2965/2022 FIXED	NIJAM ALI @ MD NIZAM ALI Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MD A WADUD MS S DEVI	PP, ASSAM
47	AB/3053/2022 FIXED	KAMALJIT SINGHA @ SRI KAMAL JEET SINGH Versus THE STATE OF ASSAM	MR. M A SHEIKH MS. A BEGUM MS F INTAZ	PP, ASSAM SC, EXCISE DEPTT.
48	AB/3086/2022 FIXED	MAINUL HAQUE @ MD. MAIN UDDIN Versus THE STATE OF ASSAM AND ANR	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED MR. M K CHOUDHURY	PP, ASSAM
49	AB/3098/2022 FIXED	ABU SALEH MUHAMMAD MUSA Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM

50	AB/3167/2022 FIXED	IKRAMIL HUSSAIN Versus THE STATE OF ASSAM	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
51	AB/3171/2022 FIXED	MAZEDUL ALOM Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
52	AB/3360/2022 FIXED	ALOMGIR HUSSAIN @ ALOMGIR HUSSAIN AKAND Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
53	AB/3404/2022 FIXED	RATIFUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	PP, ASSAM
54	AB/3566/2022 WITH OFFICE NOTE, FIXED	BRAZEN SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. G TAMULI MR. D GOGOI	MR. K K HANDIQUE MR. D CHUTIA (r-2 to 5) PP, ASSAM
55	AB/3612/2022 FIXED	JEHERUL ISLAM Versus THE STATE OF ASSAM	MR. A MOBARAQUE S A AKIB	PP, ASSAM
56	AB/3629/2022 FIXED	AYUB ALI Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
57	AB/3655/2022 FIXED	TIKEN DAS Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
58	AB/3722/2022 FIXED	AMIT GAURAV Versus THE UNION OF INDIA	MR. C K NATH MR. S MUNIR	SC, DRI
59	AB/3764/2022 FIXED	AZAD KHAN Versus THE STATE OF ASSAM	MR. U K DAS MR. T ALI MS. H THAKURIA	PP, ASSAM
60	AB/3783/2022 FIXED	BISWAJIT DOLEY Versus THE STATE OF ASSAM	MR. A KHANIKAR R L CHUTIA	PP, ASSAM
61	AB/3797/2022 FIXED	AMINA BEGUM Versus THE STATE OF ASSAM	MR S H SIKDAR S YESMIN MS S SAIKIA	PP, ASSAM
62	AB/3819/2022 FIXED	NITU PANGING Versus THE STATE OF ASSAM AND ANR	MR. R K JAIN MD E AHMED MR. F A HASSAN MR. H A TALUKDAR	PP, ASSAM
63	AB/3820/2022 FIXED	NEHEMIAH MOCHAHARY AND 2 ORS Versus THE STATE OF ASSAM	MR. R B GOHAIN F. K. AHMED	PP, ASSAM
64	AB/3834/2022 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. S KASHYAP	PP, ASSAM
65	AB/3852/2022 FIXED	MUNNA SAIKIA Versus THE STATE OF ASSAM	MR. U J SAIKIA MR. N NATH	PP, ASSAM
66	AB/17/2023 FIXED	BILLAL HUSSAIN @ BILLAL ALI Versus THE UNION OF INDIA	MR. M K BORAH MS. P. KASHYAP	ASSTT.S.G.I.
ORDERS				
67	W.P.(CrI.)/35/2022 FIXED	MD SALIM @ MD SALEM AND 3 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. J AHMED MR A N AHMED MS A HUSSAIN R BEGUM	GA, ASSAM MR. K K PARASAR (C.G.C., R1) ASSTT.S.G.I.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/01/2023

-

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
3)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
4)	MR. P PATHAK	03-01-2023	To	27-01-2023
5)	MR. R BORUAH	05-01-2023	To	11-01-2023
6)	MR. P C DEY	17-01-2023	To	18-01-2023
7)	MR. S SHARMA	09-01-2023	To	10-01-2023
8)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023
9)	MR. R K JAIN	09-01-2023	To	10-01-2023
10)	MR. I ALAM	09-01-2023	To	19-01-2023
11)	MS. S G BARUAH	09-01-2023	To	17-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,10th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.66-128), ALONG WITH THE FOLLOWING MATTERS

IT IS FOR INFORMATION TO ALL LEARNED ADVOCATES THAT ON TUESDAYS AND THURSDAYS, OLD PENDING MATTERS WOULD BE TAKEN UP FIRST IRRESPECTIVE OF THE STAGES OF LISTING i.e. MOTION/ADMISSION/ORDERS/ HEARING ETC.EXCEPT THE PART-HEARD MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1788/2018 FIXED	MAZAHARUL SULTAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM MR G CHOUDHURY (R-7,8,9,10) MR B SARMA (R-7,8,9,10) MS A REHMAN (R-7,8,9,10) MR K K GOSWAMI (R-7,8,9,10) MS. S KAUSHIK (R-7,8,9,10)
	WITH I.A.(Civil)/2126/2018 in WP(C)/1788/2018	THE CHAIRMAN Versus MAZAHARUL SULTAN	MS. M BHATTACHARJEE ADDL. SR. GA, ASSAM	MR. P MAHANTA MS. P SAHARIA
2	WP(C)/2545/2019 FIXED	BIMAL CHANDRA DAS AND 36 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. M. K. DAS, (R-10-14) SC, P H E
	WITH WP(C)/56/2019	R.K.MANI SANA SINGHA Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MR K K GHOSH	GA, ASSAM MR. P N GOSWAMI MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA MR A DAS MR. B CHETRI SC, P H E
4	WITH WP(C)/1452/2020	RUPALI SAIKIA AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GHOSH MS. D PATHAK MS F AHMED	SC, P H E

5	WP(C)/7491/2019 FIXED	SHRI HIREN KALITA Versus THE STATE OF ASSAM AND 7 ORS.	MR. P J SAIKIA MR. P BORDOLOI	MR. N U K NAIR GA, ASSAM MR. J AHMED MR. S K GOSWAMI MR. A CHETRY MS A HUSSAIN MS U SHARMA MS G PARMAWI MR. R SHARMA SC, REVENUE
HEARING				
6	WP(C)/2329/2014	UGRASEN PATHAK and 27 ORS. Versus THE UNION OF INDIA and 5 ORS	MR.U K NAIR MR.A CHETRY MR.W YHOSHII MR.H BHARALI	MR.S C KEYAL MR.R SHARMA ASSTT.S.G.I.
	WITH 7 WP(C)/2325/2014	MOTI LAL GONDIA and 29 ORS Versus THE UNION OF INDIA and 5 ORS	MR.U K NAIR MR.A CHETRY	MR.S C KEYAL MR.R SHARMA ASSTT.S.G.I.
	WITH 8 WP(C)/2330/2014	KULDIP SINGH and 24 ORS. Versus THE UNION OF INDIA and 5 ORS	MR.U K NAIR MR.A CHETRY MR.W YHOSHII MR.H BHARALI	MR.S C KEYAL ASSTT.S.G.I.
	WITH 9 WP(C)/2334/2014	DALBIR SINGH SODHI and 29 ORS Versus THE UNION OF INDIA and 5 ORS	MR.U K NAIR MR.A CHETRY MR.H BHARALI	MR.R SHARMA ASSTT.S.G.I.
10	WP(C)/6221/2016	MD. ASHIMUDDIN KHAN and 35 ORS Versus THE UNION OF INDIA and 11 ORS	MR.K SARMA MR.D DAS MR.R RAHMAN MS.K M SARMA	GA, ASSAM ASSTT.S.G.I. SC, FINANCE
	WITH 11 WP(C)/2457/2016	LANKESWAR DEKA and 235 ORS Versus THE UNION OF INDIA and 3 ORS	MR.U K NAIR MR.A CHETRY MSW YHOSHII MR.M P SARMA	GA, ASSAM(R2,4) C.G.C. MR. B SARMA ASSTT.S.G.I.(R1) SC, FINANCE(R3)
12	WP(C)/3900/2017 WITH WP(C)/703/2022 (D/O) WITH WP(C)/4291/2018(D/O)	RAFIQUL HUSSAIN and 3877 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR. K N CHOUDHURY MR. K N CHOUDHURY MR.B J TALUKDAR MR. D J DAS MS N MAHANTA MS.N DAS MR.D K ROY	SC, WATER RESOURCE
	WITH I.A.(Civil)/1330/2022 in WP(C)/3900/2017	AVTAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. B K GOGOI	SC, WATER RESOURCE
	WITH 13 WP(C)/5823/2021	PRANJAL KALITA AND 510 ORS Versus THE STATE OF ASSAM AND 16 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. K M HASSAN MR. D J DAS MS N J BEGUM	GA, ASSAM SC. WATER RESOURCE DEPTT.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/01/2023

-

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
3)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
4)	MR. P PATHAK	03-01-2023	To	27-01-2023
5)	MR. R BORUAH	05-01-2023	To	11-01-2023
6)	MR. P C DEY	17-01-2023	To	18-01-2023
7)	MR. S SHARMA	09-01-2023	To	10-01-2023
8)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023
9)	MR. R K JAIN	09-01-2023	To	10-01-2023
10)	MR. I ALAM	09-01-2023	To	19-01-2023
11)	MS. S G BARUAH	09-01-2023	To	17-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,10th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH(MAC.APP.) AND SPECIAL LIST(CRP, CRP(I/O) AND MFA)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

ADMISSION

1	Crl.Pet./655/2021 WITH LCR 2 FILES, FIXED	ALTAH HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS MR M M ZAMAN	PP, ASSAM
2	Crl.Pet./673/2021 WITH LCR 2 FILES, FIXED	GURDEEP SINGH Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
3	Crl.Pet./723/2021 WITH LCR 1 FILE	SHRI HARI MODI Versus THE STATE OF ASSAM AND ANR	MR. N B P SINGHA	MR. S C BISWAS (R-2) MR. F A HASSAN (R-2) MR. A K DAS (R-2) PP, ASSAM

ORDERS

4	MC/48/2015 IN MAC.APP. SL.NO. 241048, B/O	THE ORIENTAL INSURANCE CO. LTD., Versus MD. SAHIDUL ISLAM @ ABDUL HUSSAIN and 2 ORS,	MS.R D MOZUMDAR MS.B BORA	MR D R SAIKIA
5	CRP/42/2022 B/O	MUSSTT AYESHA BEGUM Versus MUSSTT MOINA BEGUM AND ANR	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	
6	MACApp./286/2022 B/O	RAHIMA KHATUN AND 2 ORS. Versus THE NEW INDIA ASSURANCE CO. LTD. AND 3 ORS.	MS. R CHOUDHURY MR. H ALI MS F N ZAMAN	MR. S DUTTA MS. S. MOCHAHARI MR. B J MUKHERJEE MS S DAS (R4) MS R SAHA B BARMAN (R4)
7	Crl.Pet./1100/2022 FIXED	BINAY KRISNA PAUL Versus THE STATE OF ASSAM AND ANR	MR. N C DAS MR. M DUTTA	PP, ASSAM
8	Crl.Pet./1263/2022 WITH LCR 1 FILE, FIXED	M/S AMPROLISA CONSTRUCTION AND MARKETING PVT LTD Versus GUPTA HARDWARE PRIVATE LIMITED AND ANR	MS. A BARMAN MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	PP, ASSAM

HEARING

9	Crl.A./129/2011 WITH LCR 4 FILES, P.B.-1	DHIRAJ DAS AND ANR. Versus THE STATE OF ASSAM	MR.S C BISWAS MR.B CHOUDHURY MR.F HAQUE MS.S KARMAKAR	PP, ASSAM
10	Crl.A./181/2011 WITH LCR 6 FILES	RAJIB DOLEY Versus STATE OF ASSAM	MR.J CHUTIYA MS.D DEVI MS.R PEGU MR.M K DOLEY	PP, ASSAM
11	Crl.A./211/2011 WITH LCR 5 FILES, FIXED	ZAIN UDDIN CHOUDHURY Versus STATE OF ASSAM	MR.A K TALUKDAR MR.F K R AHMED MR.Z RAHMAN	PP, ASSAM
12	Crl.Rev.P./224/2015 WITH LCR 2 FILES, FIXED	M/S DUTTA ELECTRICALS and ANR. Versus M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	MR.K K MAHANTA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K M MAHANTA
	WITH Crl.M.C./294/2015 in Crl.Rev.P./224/2015	M/S DUTTA ELECTRICALS and ANR Versus M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	
	WITH I.A.(Crl.)/539/2016 in Crl.Rev.P./224/2015	M/S DUTTA ELECTRICALS and ANR. Versus M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR.K K MAHANTA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K M MAHANTA
	WITH I.A.(Crl.)/337/2018 in Crl.Rev.P./224/2015	M/S DUTTA ELECTRICALS AND ANR Versus M/S ASSAM SUPPLY SYNDICATE	MRS J M KONWAR MR. R KALITA MR. R SALOI	MR. K BHATTACHARJEE
13	MFA/24/2016 WITH LCR, FIXED	UNION OF INDIA Versus M/S DRUK SATAIR CORPORATION LIMITED	MS B DEVI MRS. UMA CHAKRABORTY DR. B N GOGOI MS. M CHATTERJEE MR.N K DAS MS.N MEDHI MS. M ACHARYYA MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
	WITH I.A./667/2016 in MFA/24/2016	UNION OF INDIA Versus M/S DRUK SATAIR CORPORATION LIMITED	MS B DEVI MR.N K DAS MS.N MEDHI MS.R R BORAH	
14	MFA/35/2016 WITH LCR	UNION OF INDIA Versus M/S DRUK SATAIR CORPORATION LIMITED	MSB DEVI MRS. UMA CHAKRABORTY DR. B N GOGOI MS. M CHATTERJEE MR.N K DAS MS.N MEDHI MS. M ACHARYYA MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
15	Crl.A./447/2019 WITH LCR 4 FILES, FIXED	PRASANNA THAKURIA Versus THE STATE OF ASSAM AND ANR	MR. B K DAS	PP, ASSAM
	WITH I.A.(Crl.)/892/2019 in Crl.A./447/2019	PRASANNA THAKURIA Versus THE STATE OF ASSAM AND ANR	MR. B K DAS	PP, ASSAM
16	Crl.A./126/2021 WITH LCR 2 FILES, FIXED	KAMAL CH. DAS Versus GHANASHYAM SARMA AND ANR.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. B DEKA MR P DAS MR P PRAWAR

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/01/2023

-

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
3)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
4)	MR. P PATHAK	03-01-2023	To	27-01-2023
5)	MR. R BORUAH	05-01-2023	To	11-01-2023
6)	MR. P C DEY	17-01-2023	To	18-01-2023
7)	MR. S SHARMA	09-01-2023	To	10-01-2023
8)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023
9)	MR. R K JAIN	09-01-2023	To	10-01-2023
10)	MR. I ALAM	09-01-2023	To	19-01-2023
11)	MS. S G BARUAH	09-01-2023	To	17-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,10th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2022 TO 03-03-2023
(RELATING TO CRIMINAL BENCH(CRL.REV.P.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./125/2023	JITU KALITA Versus THE STATE OF ASSAM	MR B KHAKHLARY MS P GOGOI MR. P P DEY	PP, ASSAM
MOTION			
2 Crl.Rev.P./612/2022 FIXED.	MD. SAMSUL HOQUE Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
3 Crl.Pet./1284/2022	CHANDAN DEKA Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR S DASGUPTA	PP, ASSAM
4 Crl.Pet./1322/2022 FIXED	MD. TAJMUL ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
5 Crl.Pet./18/2023	BADRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MD A HUSSAIN MR. M HOQUE	PP, ASSAM
6 Crl.Pet./19/2023	RANJIT GOSWAMI Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH MS. R DEVI	PP, ASSAM
7 Crl.Pet./21/2023	JAHANGIR ALOM Versus THE STATE OF ASSAM	MD H R AHMED MR S ISLAM MD S A MONDAL	PP, ASSAM
8 Crl.Pet./22/2023	MANESWAR SWAGIARY Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR D BANIA MR. P S BISWAS MS. R DEVI	PP, ASSAM
9 AB/76/2023	JUPITARA BAISHYA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
10 AB/78/2023	AKSER ALI@AKSER ALI SHEIKH AND 3 ORS Versus THE STATE OF ASSAM	MR. N UDDIN MR. M I HUSSAIN	PP, ASSAM

11	AB/80/2023	SAMSUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M I HUSSAIN	PP, ASSAM
12	AB/85/2023	RAJIB ALI Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MS. J GHOSH MR. A K DAS	PP, ASSAM

ADMISSION

13	CrI.A./5/2023	ZULFAQARUL ISLAM @ JULFAKRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR J HUSSAIN MR. L HUSSAIN	PP, ASSAM
	WITH I.A.(CrI.)/18/2023 in CrI.A./5/2023	ZULFAQARUL ISLAM @ JULFAKRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR J HUSSAIN MR. L HUSSAIN	PP, ASSAM

BAIL HEARING (BA)

14	Bail Appln./3660/2022 FIXED	ABDUL HOQUE Versus THE STATE OF ASSAM	G UDDIN MS. P ADHIKARI MR A K AZAD	PP, ASSAM
15	Bail Appln./3687/2022 FIXED.	SAFIULLA ISLAM @ SOFIULLAH ISLAM Versus THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA	PP, ASSAM
16	Bail Appln./13/2023 FIXED	MD. IMRAN KHAN AND ANR Versus THE STATE OF ASSAM	MD. R ALI MR. A M KHAN	PP, ASSAM
17	Bail Appln./19/2023 FIXED.	MANSUB ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED U U KHAN	PP, ASSAM

BAIL HEARING

18	AB/1449/2022 FIXED	RAJDEEP @ RAJDIP BHUYAN Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
19	AB/2459/2022 FIXED	MORJIYANA KHATUN @ BEGUM AND 2 ORS Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
20	AB/3600/2022	RONAK AGARWAL AND 4 ORS Versus THE STATE OF ASSAM	MR. D KALITA MS K GURUNG MS A KALITA	MR S DUTTA MS. N MODI PP, ASSAM
21	AB/3633/2022	KURBAN ALI AND 2 ORS Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	PP, ASSAM
22	AB/3727/2022 FIXED	ABU KHALID MD YEAHYA Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
23	AB/3748/2022 FIXED	RAHUL DEBNATH Versus THE STATE OF ASSAM	MR T KALITA MR. B DEKA J DASGUPTA	PP, ASSAM
24	AB/3761/2022 FIXED	JAHANGIR ALAM LASKAR Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER MR. H ISLAM	PP, ASSAM
25	AB/3839/2022 FIXED	NARAYAN DAS Versus THE STATE OF ASSAM	MS. P BORAH MS. B M LAHKAR	PP, ASSAM
26	AB/3847/2022 FIXED	MD. AKMAL HUSSAIN Versus THE STATE OF ASSAM	MR. S K ROY MD K RAHMAN	PP, ASSAM
27	AB/3851/2022 FIXED	MD. MRIDUL ALI AND ANR. Versus THE STATE OF ASSAM	MR M HOQUE	PP, ASSAM

ORDERS

28	Crl.Pet./1210/2022 FIXED	SULZAR HUSSAIN LASKAR AND 8 ORS Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
29	I.A.(Crl.)/14/2023 in Crl.Rev.P./112/2023	MD. HASEN ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	PP, ASSAM
	WITH Crl.Rev.P./112/2023 (Filing Number)	MD. HASEN ALI Versus THE STATE OF ASSAM AND 2 ORS (E)	MR. S ALIM	
	WITH I.A.(Crl.)/114/2023 (Filing Number)	MD. HASEN ALI Versus THE STATE OF ASSAM	MR. S ALIM	
HEARING				
30	Crl.Rev.P./278/2014 WITH LCR 3 FILES, FIXED	PUSPA BANIA @ PUSPA KANTA BANIA Versus THE STATE OF ASSAM AND ANR	MD.A HUSSAIN MR.D DAS MR.K SARMA MR.M BERIA MR.K CHOUDHURY MS.K M SARMA	MR.G SAIKIA MR.D SAUD PP, ASSAM
31	Crl.Pet./765/2019 WITH LCR 3 FILES, FIXED	BHOGABAN SING @ RAMJI SINGH AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. R BORA MR. R R Gogoi	MR. M AHMED PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/01/2023

-

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
3)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
4)	MR. P PATHAK	03-01-2023	To	27-01-2023
5)	MR. R BORUAH	05-01-2023	To	11-01-2023
6)	MR. P C DEY	17-01-2023	To	18-01-2023
7)	MR. S SHARMA	09-01-2023	To	10-01-2023
8)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023
9)	MR. R K JAIN	09-01-2023	To	10-01-2023
10)	MR. I ALAM	09-01-2023	To	19-01-2023
11)	MS. S G BARUAH	09-01-2023	To	17-01-2023